the conventional method of sanction of higher level posts in these cadres for career progressing is difficult.

- 26. On merits of the demand considered in isolation, we recommend increasing the age of retirement to 60. The Govt, may, however, take a decision in the matter in the context of the general policy of the Government.
- 27. 'The benefit of added years of service' available under rule 30 of CCS (Pension) Rules may also be made applicable for recruitment to the GDMOs Sub-cadre even in respect of MBBS degree holders by suitable amendment of rules.
- 28. The formation of the Indian Medical and Health Service should be taken up for implementation even if all the State Governments do not participate initially.
- 29. All new entrants to the CHS should undergo a basic course of training of 8 to 12 weeks' duration. Refresher course should be arranged at 3 level viz. Executive, Advisory and Higher Administrative.
- 30. Adequate opportunity should be provided to the doctors to ensure continuing Medical Education.
- 31. Study leave provisions may be amended to provide for Study Leave for 3 years instead of 2 years as Post-Graduate courses are of the 3 years duration in the medical field.
- 32. A High Level Expert Group should be appointed to examine the whole structure for provision Medical and Health Services which may go into such matters like con verting Central Health Service one unified cadre and measures to restrict the intake of the officers at the entry level by operating a per centage of posts at base level by deputation and short-term contract.

## Profits/Loss Accounts of the Andhra **Pradesh State Electricity Board**

192. SHRI **TALARI** MANOHAR: Will the Minister of ENERGY be pleased to state the profit/loss account of the Andhra Pradesh State Electri city Board during the Seventh Plan period?

THE MINISTER OF STATE IN THE MINISTRY OF **ENERGY** (SHRI BABANRAO DHAKNE): Andhra Pradesh State Electricity Board Has earned profit of Rs. 106.40 crore during the Seventh Plan period.

# Oomplaits against Pilot's negligence

- 193. SHRI SANTOSH BAGRODIA: Will the Minister of CIVIL AVIA TION be pleased to state:
- (a) whether Government have received any complaint of negligence on the part of the pilot of flight No. IC 409 of the 28th November, 1990 from Delhi to Ranchi; and
- (b) if so, what action Government have taken in the matter?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIA TION HARMOHAN (SHRI DHAWAN): (a) Yes, Sir.

(b) There was no negligence on the part of the pilot. Indian Airlines has sent a reply to the complainant explaining the facts.

#### Educationally Backward Districts of Andhra Pradesh

- 194. SHRI TALARI MANOHAR: Will the Minister of HUMAN" RESOURCE DEVELOPMENT be pleased to state:
- (a) what are the names of educationally backward districts of Andhra Pradesh;
- (b) whether any special programme was chalked out during the Seventh Plan Period to remove educational backwardness in the State; and

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(c) if so, what are the details in this regard?

THE MINISTER OF **HUMAN** RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) The districts of Adilabad, Mahbubnagar, Karimnagar, Medak, Nizamabad, Vizi-anagaram, Nalgonda, Srikakulam, Warangal, Khammam, Visakhapat-nam Kurnool. Anantpur, Prakasam, Rangareddi, Cuddapah, Chittoor, Nellore, East Godavari and Guntur in Andhra Pradesh have literacy rates below the national average.

(b) and (c) Under the centrally sponsored schemes such as Operation Blackboard, Teacher Education, Non-Formal Education and Adult Education Programmes, financial assistance is being provided to the State Governments for educational development. In addition, the entire State of Andhra Pradesh is covered by the Andhra Pradesh Primary Education Project which is financed by the Overseas Development Agency, the United Kingdom.

# Private Sector Participation in Power Generation in Andhra Pradesh

- 195. SHRI TALARI MANOHAR: Will the Minister of ENERGY be pleased to state:
- (a) whether it is a fact that a large number of private entrepreneures have approached the Andhra Pradesh State Electricity Board for setting up power generation projects in Andhra Pradesh: and
- (b) if so, what are the names of such parties and what action has been taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKNE): (a) and (b) Yes, Sir. The Government of Andhra Pradesh invited offers for private sector participation by advertisement in newspapers on 28-8-1990. 61 offers fromprivte entrepreneurs have been received by the State Government for setting up of power generation projects. Nine offers were received for Vishakhapatnam TPS (2X500 MW), 28 offers were received for gas based

power station, 24 offers were received for micro, hydel and other non-conventional sources and these offers are under consideration.

#### Foreign Airlines to operate in India

- 196. SHRI TALARI MANOHAR: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether Government propose to permit any foreign airline to operate in India; and
- (b) if so, what are the details in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIA TION (SHRI HARMOHAN DHAWAN): (a) and (b) Foreign Airlines can operate to/from/through India in terms of bilateral agreements arrived at Government level. Such bilateral agreements already exist between India and various foreign countries and a large number of foreign airlines already have the rights to operate to from through India. No foreign airline is, however permitted to operate domestic services in India

#### Price Control on Trinidazole

- 197. CHOWDHARY RAM SEWAK: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:
- (a) what is the price given on Form 1A of Trinidazole by M/s. Pfizer and Cadila and at what price the formulations based on this drug are being sold by these two companies;
- (b) whether it is a fact that this drug has been exempted from price control;
- (c) what is the annual turn over of the drug and what are the reasons for keeping this drug outside price control; and
- (d) what exclusion criteria fixed by the Kelkar Committee are fulfilled by this drug?

THE MINISTER OF PETROLEUM AND CHEMICALS AND PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVTYA): (a) The